

## Central Administrative Tribunal Principal Bench: New Delhi

· OA No. 91/2000

New Delhi this the 1st day of May 2000

Hon'ble Mr. Justice Ashok Agarwal, Chairman Hon'ble Mr. V.K. Majotra, Member (A)

Tushar Ranjan Mohanty,
S/o Shri Rabi Narayan Mohanty,
Director (Statistics and Records),
Directorate of Statistics and Records,
Directorate General of Resettlement,
Ministry of Defence,
West Block No.4, Wing No. 5, First Floor,
R.K. Puram, New Delhi-110 066.
...Applicant

(Applicant in person)

## Versus

- Union of India, through the Secretary, Ministry of Planning and Programme Implementation, Sardar Patel Bhavan, Sansad Marg, New Delhi-110 001.
- 2. Chairperson, National Human Rights Commission, Sardar Patel Bhawan, Sansad Marg, New Delhi

...Respondents

(By Advocate: Shri K.C.D. Gangwani)

## ORDER (Oral)

## By Mr. Ashok Agarwal, Chairman

By the impugned Office Memorandum dated 6.12.99 Ministry of Statistics & Programme Implementation, as cadre authority in respect of Indian Statistical Service Officers, have decided not to accord cadre clearance in respect of the applicant for the post of Private Secretary in National Human Rights Commission which is impugned in the present OA. We have perused the record of the applicant and we find that there are satisfactory grounds for not according cadre clearance to the applicant.

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No interference is, therefore, called for in the present OA. The same is accordingly rejected.

(V.K. Majotra) Member (A)

(Ashok/Agarwal) Chairman

cc.